



New Delhi this the 29th day of October, 2002

Hon'ble Mr. M. P. Singh, Member (A)  
Hon'ble Mr. Shanker Raju, Member (J)

Shri Pradeep Kumar Modwil  
C/o Shri J.S. Saxena,  
9/119, Brij Dham,  
Railway Harthala Colony,  
Moradabad - 244 001.  
(By Advocate : Shri Shyam Babu)

- Applicant

Versus

1. Union of India  
through its Home Secretary,  
North Block,  
New Delhi.

2. Director,  
Intelligence Bureau,  
Ministry of Home Affairs,  
Govt. of India,  
New Delhi.

- Respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

Hon'ble Mr. Shanker Raju, Member (J)

Applicant impugns the dismissal order which has been set aside by the appellate authority by an order dated 23.7.2002 during the pendency of this OA whereby the disciplinary authority has been directed to initiate the proceedings against the applicant for the period of his unauthorised absence from 6.5.99.

2. In this view of the matter, we are satisfied that the present OA has become infructuous. Applicant is accorded liberty to assail the aforesaid order or any other subsequent order(s) in accordance with law, if so advised. Accordingly OA is dismissed. No costs.

S. Raju

( Shanker Raju )  
Member (J)

( M.P. Singh )  
Member (A)

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